

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 09/15	TP 71/16	Hearing	397/ 398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	TRISHA CHANDRAN (FOR KEYSTONE PARTNERS) (9611909535)	REPRESENTATION TO WHOM	PETITIONER	SIGNATURE	
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**ORDER**

Counsel for petitioner is present. He has filed a memo/application for ordering publication for service of notice on R4 to R6 in any English newspaper to be circulated in Kolkatta. Memo is allowed. Publication in Hindu Kolkatta edition by 03.10.2017.

  
**MEMBER(J)**

  
**MEMBER(T)**